GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA

UNSTARRED QUESTION NO. 3289 TO BE ANSWERED ON 21^{ST} MARCH, 2023

SANCTIONING OF GRANTS UNDER NPDD

3289. SHRI LALLU SINGH: SHRI TAPIR GAO: SHRI P.C. MOHAN:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government proposes to sanction grants for establishing enhanced milk chilling facility, milk processing & marketing, bench mark survey, planning and monitoring cost under the National Programme for Dairy Development (NPDD);
- (b) if so, the number of project proposals received and sanctioned so far, State-wise;
- (c) the progress achieved in this regard till date;
- (d) the amount of funds released under the NPDD; and
- (e) whether there is any pending amount that has not been released yet and if so, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

- (a) Yes Sir. Department of Animal Husbandry & Dairying (DAHD) is implementing National Programme for Dairy Development (NPDD) scheme across the country since Feb-2014. The scheme has been restructured/ realigned in July 2021 for implementation from 2021-22 to 2025-26with following two components:
- (i) The Component "A" of NPDD focuses on creating/strengthening of infrastructure for quality milk testing equipment as well as primary chilling facilities for State Cooperative Dairy Federations/ District Cooperative Milk Producers' Union/SHGs/Milk Producer Companies/Farmer Producer Organizations.
- (ii) The Component 'B' of the NPDD scheme "Dairying through Cooperatives" aims to increase sale of milk and dairy products by increasing farmer's access to organized market, upgrading dairy processing facilities and marketing infrastructure and enhancing the capacity of producer owned institutions.

- (b) to (d) Under Component A of NPDD scheme, DAHD has received 189 proposals from various State Governments from March 2014 to till date. As on 13.03.2023, 185 projects have been approved in 28 States and 2 UTs with total outlay of Rs.3015.35 crore (Central Assistance Rs.2297.25 crore) during 2014-15 to 2022-23. Similarly, under Component B of NPDD scheme, 11 projects have been received and approved in 3 States with the total outlay of Rs.251.79 crore (ODA loan-Rs.115.99 crore and Grant-Rs.120.62 crore). State-wise details are given at **Annexure.**
- (e) Under NPDD scheme, projects are normally approved for a period of one to three years. As per guidelines, approved funds under a project are released to the States/UTs in installments on the basis of submission of Audited Accounts, Utilization Certificate, physical and financial progress of previously released amount. The details of State-wise approved project outlay, funds releases and utilized is given at **Annexure.**

Annexure

Statement indicating State-wise number of project proposals received, sanctioned with approved cost, funds released, utilised and unspent balance under NPDD scheme during 2014-15 to 2022-23 (upto 13.03.2023)

S.		No. of	No. of	Details of projects sanctioned (Rs. in crore)					
No.	Name of State	projects received	projects sanctioned	Approved Cost	Central Share	Funds released	Funds utilised	Unspent Balance	
Com	ponent A	received	sanctioned	Cost	Share	Teleased	utiliseu	Dalance	
1	Andhra Pradesh	4	4	235.05	162.25	62.19	22.12	40.07	
2	Arunachal Pradesh	2	2	11.91	11.26	8.84	3.72	5.11	
3	Assam	2	2	34.36	32.65	4.55	0.83	0.00	
4	Bihar	17	17	263.23	210.19	204.07	173.06	22.06	
5	Chhattisgarh	3	3	23.39	20.96	11.14	8.58	2.57	
6	Goa	2	2	16.90	13.93	8.74	1.37	7.37	
7	Gujarat	6	6	327.77	201.27	201.30	86.24	104.50	
8	Haryana	4	4	25.24	21.33	19.32	13.33	5.99	
9	Himachal Pradesh	5	5	46.43	42.67	39.18	31.82	7.14	
10	Jammu & Kashmir	4	4	151.12	139.81	115.50	82.87	32.63	
11	Jharkhand	2	2	20.94	17.66	11.30	7.62	3.03	
12	Karnataka	13	13	374.38	261.19	144.47	78.53	65.94	
13	Kerala	13	12	170.64	125.97	115.01	99.48	14.97	
14	Madhya Pradesh	11	11	63.61	54.74	54.21	47.61	6.60	
15	Maharashtra	3	3	49.47	45.07	31.92	26.77	5.15	
16	Manipur	3	3	30.29	27.85	23.41	14.35	9.06	
17	Meghalaya	6	6	63.94	57.80	37.50	32.22	5.28	
18	Mizoram	3	3	11.01	10.31	10.31	10.28	0.03	
19	Nagaland	4	4	13.06	12.15	10.20	9.74	0.46	
20	Odisha	7	7	62.60	55.33	46.78	34.04	12.35	
21	Puducherry	3	3	3.42	3.25	3.22	2.74	0.39	
22	Punjab	9	9	251.21	167.19	104.42	93.77	10.65	
23	Rajasthan	24	24	237.80	181.27	151.01	131.25	18.44	
24	Sikkim	6	6	53.72	49.62	30.53	30.19	0.35	
25	Tamil Nadu	8	8	236.80	167.88	119.71	110.93	8.77	
26	Telangana	8	6	55.24	48.85	26.89	25.76	0.93	
27	Tripura	3	3	22.92	20.26	14.22	10.48	3.74	
28	Uttar Pradesh	7	6	79.85	66.49	44.59	7.52	0.00	
29	Uttarakhand	4	4	75.04	64.12	33.72	33.48	0.24	
30	West Bengal	3	3	4.03	3.93	3.63	3.56	0.00	
	Total	189	185	3015.35	2297.25	1691.87	1234.26	393.81	
Component B-Dairying through Cooperatives									
	State	No. of projects received	No. of projects sanctioned	ODA Loan	Grant	PI's Contribution	Total Approved Outlay	Funds released*	
1	Bihar	4	4	19.44	34.88	3.72	58.04	0.00	

2	Uttar Pradesh	6	6	25.02	73.28	4.73	103.04	0.00
3	Telangana	1	1	71.53	12.46	6.72	90.71	0.00
	Total	11	11	115.99	120.62	15.17	251.79	0.00

ODA loan- Official Development Assistance Loan from JICA; PI-Participating Institution;

^{*}Projects approved recently, funds yet to be released